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39.	Tamil Nadu	Trichy
40.	Uttar Pradesh	Kanpur
41.		Lucknow
42.		Noida
43.		Allahabad
44.	Uttaranchal	Dehradun
45.	West Bengal	Kolkatta
46.		Durgapur
47.		Khargapur
48.		Siliguri
49.		Haldia
50.	Bihar	Patna
51.	Meghalaya	Shilong

Freezing of mobile phones without IMEI number

404. SHRIMATI SHOBHANA BHARTIA:
SHRI MAHENDRA MOHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has recently directed all the mobile operators to snap connections of subscribers who are using cellphones without the International Mobile Equipment Identity (IMEI) number;

(b) if so, the facts and details thereof; and

(c) the time by when all the mobile companies have been directed to comply the orders of the DoT?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c) Government has directed on 6th October, 2008 to all Access Service Providers (Cellular Mobile Telecom Service/Unified Access Service/Basic Service) Licences to make provision of Equipment Identification Register (EIR) in their network, so that calls without International Mobile Equipment Identity (IMEI)/Electronic Serial Number (ESN) or that with IMEI/ESN with all zero area not processed and rejected. The Access Services providers have been now given time period till 31.03.2009 to comply with directions and report compliance by 15.04.2009.